


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.210/BB/ 2017	-	Admission	252(3)	Getoff Adventure Tours(India) Pvt. Ltd., Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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3	<b>NIRUPAM KULKARNI</b> 9916841797.	<b>APPELLANT</b>	
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**ORDER**

PCA for Petitioner Company is present. He has filed compliance Affidavit along with annexure. Hence, notice is ordered to be issued to ROC-Karnataka, Bangalore. Issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice and PCA for Petitioner Company is directed to collect it from the registry and to serve it on ROC-Karnataka, Bangalore and to file proof of service. List it on 19/02/2018.

  
**Member (T)**

  
**Member (J)**